

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 279 of 2013**

**Dated : 3<sup>rd</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd.  
Versus  
Gujarat Electricity Regulatory  
Commission & Ors.**

**..... Appellant(s)**

**..... Respondent(s)**

**Counsel for the Appellant(s):**

**Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Ms. Poorva Saigal  
Mr. Anushree Bardhan**

**Counsel for the Respondent(s):**

**Mr. Rupesh Kumar  
Mr. Pravesh Bahuguna for R.73  
Mr. Amit Kapur  
Ms. Poonam Verma and  
Mr. Gaurav Dudiya for R. 76  
Mr. Sanjeev Gupta &  
Ms. Mandakini Ghosh for R. 9  
Mr. Deepak Khurana  
Mr. Sashwat Tripathi for R. 17 & 45  
Ms. Amy Gupta  
Mr. Piyush Joshi for R. 57  
Mr. Buddy A. Ranganadhan  
Mr. Anirban, Mr. Udayan Yadav  
Mr. Sanjeev Kumar for R. 30 & 47  
Mr. Parth Contractor for R. 71  
Mr. Shamik Bhatt for R. 40  
Mr. Shekhar  
Mr. Vikrant Bhardwaj for R. 77  
Mr. Marfatia for R. 16, 22,29,67 &78  
Mr. Saman Ahsan for R.55  
Ms. Manisha T. Karia &  
Mr. S.M. Sharma for R.39  
Mr. Rajeev Kumar for R.40, 57 & 60  
Mr. Hemant Singh for R. 42**

**Mr. Vikas Singh, Sr. Advocate &  
Mr. Hemant Sahai for R. 20 & 23  
Mr. Anurabi for R. 26  
Mr. Sameer Vyas for R. 12 & 21  
Ms. Nupur Kanungo & Ms. Jesal Wahi  
for R. 50**

**ORDER**

We have heard Mr. M.G. Ramachandran, the learned counsel for the Appellant.

Post the matter for reply submissions of Respondents on **26.02.2014 at 12.30 p.m.**

**(Rakesh Nath)**  
**Technical Member**  
ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**